Title: Need to decentralisation of powers to strenghthening federal set up in the country.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, it is time to take steps to amend India's Constitution to provide decentralisation of political and economic power to States and units below. The Centre's administration should confine to Defence, External Affairs, Finance and some other major Departments. The rest should be under the control of States. More opportunity for revenue to States should be considered. Even judicial pronouncements, except those relating to disputes between States and issues involving citizens of different States, can be concluded within the High Courts, thereby saving huge expenses and delays in administration of justice. States have diversities in geography, culture, village systems and so many aspects which should be considered in planning and economic sharing. States should be made stronger and satisfied to have a strong India. Federal system will be helpful and more practical to keep the unity of the nation. Political process in this regard has to start. Political parties should also restructure their activity in a federal way. The Government should take initiative for such a change.